

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-IV
(SPECIAL BENCH)

Item No. 4

IA(I.B.C)/3643(MB)2026
IN
C.P. (IB)/2127(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (TECHNICAL)

SHRI ASHISH KALIA
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **24.08.2026**

Name of the Parties: **ULTRATECH CEMENT LTD**
VS
ANIIRUDH CIVIL ENGINEERS &
CONTRACTORS PVT LTD

For Applicant : Adv. Ojas Gole.

Section 9, 60(5) of IBC

ORDER

IA (I.B.C)/3643(MB)2026

1. This Application has been filed by one of the SCC Members for change of the Liquidator, as approved by the SCC in its meeting held on 16.02.2026. It is submitted that, at its meeting held on 16.02.2026, the SCC resolved to replace the existing Liquidator and appoint **Mr. Vijay Kulshrestha** as the new Liquidator.
2. In view of the recommendation of the SCC for change of the Liquidator, the present Liquidator is hereby substituted by Mr. Vijay from the date of this order.
3. Ld. Counsel for the Applicant submits that the fee payable to the existing Liquidator is being settled. The undertaking given by the Counsel for the



Applicant for settlement of the fee of the existing Liquidator is taken on record.

4. Accordingly, this IA is **allowed and disposed of**.

Sd/-

ANIL RAJ CHELLAN
MEMBER (TECHNICAL)

/Dubey/

Sd/-

ASHISH KALIA
MEMBER (JUDICIAL)